GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:3664 ANSWERED ON:03.09.2012 SANCTION FOR NH PROJECTS Bajirao Shri Patil Padamsinha ;Gawali Patil Smt. Bhavana Pundlikrao ;Sukur Shri Jadhav Baliram

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry prepares a list of National Highway (NH) projects on periodical basis and obtains sanctions from all the States as existing process of according sanction project-wise is not helpful in completion of projects;

(b) if so, whether the Government proposes to bring some changes in the existing process of according sanction to NH projects;

(c) if so, the details thereof and the time by which a final decision is likely to be taken in this regard; and

(d) the extent to which this will help in addressing the problems being faced by private construction companies regarding land acquisition for highway projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) No, Madam.

(b) to (d) Does not arise.